

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF [INDIRANAGAR CHITFUNDS &
TRADING COMPANY PVT LTD]

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	INDIRANAGAR CHITFUNDS & TRADING COMPANY PVT LTD
2.	Date of incorporation of corporate debtor	28-MAY-1976
3.	Authority under which corporate debtor is incorporated / Registered	COMPANIES ACT
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN NO U65992KA1976PTC003007
5.	Address of the registered office and principal office (if any) of corporate debtor	33, P.K.A.N BUILDING, NEAR BDA COMPLEX, OPP PUNJAB NATIONAL BANK. 1ST STAGE, INDIRANAGAR, BENGALURU, KARNATAKA 560038
6.	Date of closure of Insolvency Resolution Process	12-Oct-2020
7.	Liquidation commencement date of corporate debtor	10-Dec-2020 (actual receipt of physical order on 10-Dec-2020 and uploaded on website on 8-Dec-2020, order dated 23-Nov-2020.)
8.	Name and registration number of the insolvency professional acting as liquidator	IBBI/IPA-002/IP-N00615/2018-19/I 1850
9.	Address and e-mail of the liquidator, as registered with the Board	C203, SHRIRAM SAMRUDDHI, VARTHUR RD, BENGALURU, KARNATAKA 560066 iyershankarb@gmail.com.
10.	Address and e-mail to be used for correspondence with the liquidator	NO.37, Ranga Homes, Near Fab Hotel, off Vibgyor School Road, Thubarahalli, Whitefield, Bengaluru 560066, rpicftc@gmail.com.
11.	Last date for submission of claims	9-Jan-2021

Notice is hereby given that the National Company Law Tribunal Bengaluru has ordered the commencement of liquidation of **M/S Indira Nagar Chit Funds & Trading Company Private Limited** on 23-Nov-2020, however order received on 10-Dec-2020 and order uploaded on website on 8th - Dec-2020 hence Liquidation commencement date is 10-Dec-2020 under section 33 of the code.

The stakeholders of **Indira Nagar Chit Funds & Trading Company Private Limited** are hereby called upon to submit their claims with proof on or before 9-Jan-2021 to the liquidator at the address mentioned against item No.10.

Name and signature of liquidator :


SHANKAR B. IYER

Date and place:

: 14-Dec-20
BANGALORE

